

LLOYDS METALS AND ENERGY LIMITED

Registered Office: Plot No A 1-2, MIDC Area, Ghugus, Chandrapur, Maharashtra - 442505;
Corporate Identification Number (CIN): L40300MH1977PLC019594
Tel: 07172-285103/ 07172-285398; Website: www.lloyds.in

OPEN OFFER FOR ACQUISITION OF UP TO 11,28,04,137 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹1 EACH ("EQUITY SHARES"), REPRESENTING 25.37%* OF THE VOTING SHARE CAPITAL OF LLOYDS METALS AND ENERGY LIMITED ("TARGET COMPANY") FROM THE EQUITY SHAREHOLDERS OF THE TARGET COMPANY BY THRIVENI EARTHMOVERS PRIVATE LIMITED ("ACQUIRER 1"), SKY UNITED LLP ("ACQUIRER 2") AND SHREE GLOBAL TRADEFIN LIMITED ("ACQUIRER 3") PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED (THE "SEBI (SAST) REGULATIONS") (THE "OPEN OFFER"). THERE ARE NO PERSONS ACTING IN CONCERT WITH THE ACQUIRERS FOR THE PURPOSE OF THIS OPEN OFFER.

*As per the SEBI (SAST) Regulations, the open offer is required to be for at least 26% of the total share capital of a target company, as of the 10th working day from the closure of the tendering period for the open offer. However, the shareholding of the Equity Shareholders is only 25.37% of the Voting Share Capital and therefore, the Offer Shares represent 25.37% of the Voting Share Capital.

This post-offer advertisement ("Post-Offer Advertisement") is being issued by Mark Corporate Advisors Private Limited ("Manager"), for and on behalf of the Acquirers, in connection with the Open Offer to the Equity Shareholders of the Target Company, in accordance with Regulation 18(12) of the SEBI (SAST) Regulations.

This Post-Offer Advertisement should be read in continuation of, and in conjunction with the:

- public announcement dated 29 April 2022 ("Public Announcement" or "PA");
- detailed public statement dated 7 May 2022 which was published on 9 May 2022 in the following newspapers: Business Standard (English), Business Standard (Hindi), Chandrapur Mahasagar (Marathi) and Navshakti (Marathi) ("Detailed Public Statement" or "DPS");
- draft letter of offer dated 17 May 2022 ("DLof");
- letter of offer dated 5 September 2022 ("Letter of Offer" or "LoF"); and
- pre-offer advertisement cum corrigendum dated 15 September 2022 which was published in the following newspapers: Business Standard (English), Business Standard (Hindi), Chandrapur Mahasagar (Marathi) and Navshakti (Marathi) ("Pre-Offer Advertisement cum Corrigendum").

This Post-Offer Advertisement is being published in all such newspapers in which the Detailed Public Statement was published.

Capitalized terms used but not defined in this Post-Offer Advertisement shall have the same meaning assigned to such terms in the Letter of Offer.

The Equity Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer:

- Name of the Target Company** : Lloyds Metals and Energy Limited
- Name of the Acquirer(s)** :
 - Thriveni Earthmovers Private Limited (Acquirer 1);
 - Sky United LLP (Acquirer 2); and
 - Shree Global TradeFin Limited (Acquirer 3)
 No other person is acting in concert with the Acquirers for the purpose of the Open Offer.
- Name of the Manager to the Open Offer** : Mark Corporate Advisors Private Limited
- Name of the Registrar to the Open Offer** : Bigshare Services Private Limited
- Open Offer Details**
 - Date of Opening of the Open Offer** : 16 September 2022 (Friday)
 - Date of Closure of the Open Offer** : 29 September 2022 (Thursday)
- Date of Payment of Consideration** : 7 October 2022 (Friday)

7. Details of Acquisition:

S. NO	PARTICULARS	PROPOSED IN THE OPEN OFFER DOCUMENT			ACTUALS		
7.1	Offer Price (per equity share)	₹137			₹137		
7.2	Aggregate number of shares tendered	11,28,04,137*			5,191		
7.3	Aggregate number of shares accepted	11,28,04,137*			5,191		
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	₹15,45,41,66,769*			₹7,11,167		
7.5	Shareholding of the Acquirers before Underlying Transaction/Public Announcement (No. and %)	Name of Acquirer	Number of Equity Shares	% vis-à-vis total equity share capital/ Voting Share Capital	Name of Acquirer	Number of Equity Shares	% vis-à-vis total equity share capital/ Voting Share Capital
Acquirer 1		9,00,02,906	20.24%	Acquirer 1	9,00,02,906	20.24%	
Acquirer 2		1,31,54,638	2.96%	Acquirer 2	1,31,54,638	2.96%	
Acquirer 3		1,57,35,742	3.54%	Acquirer 3	1,57,35,742	3.54%	
Total		11,88,93,286	26.73%	Total	11,88,93,286	26.73%	
7.6	Shares acquired by way of the Underlying Transaction • Number • % of the Voting Share Capital	Name of Acquirer	Number of Equity Shares	% vis-à-vis total equity share capital/ Voting Share Capital	Name of Acquirer	Number of Equity Shares	% vis-à-vis total equity share capital/ Voting Share Capital
Acquirer 1		1,00,00,000	2.25%	Acquirer 1	1,00,00,000	2.25%	
Acquirer 2		5,28,00,000	11.87%	Acquirer 2	5,28,00,000	11.87%	
Acquirer 3		Nil	N.A.	Acquirer 3	Nil	N.A.	
Total		6,28,00,000	14.12%	Total	6,28,00,000	14.12%	
7.7	Shares acquired by way of Open Offer • Number • % of the Voting Share Capital	Name of Acquirer	Number of Equity Shares	% vis-à-vis total equity share capital/ Voting Share Capital	Name of Acquirer	Number of Equity Shares	% vis-à-vis total equity share capital/ Voting Share Capital
Acquirer 1		5,64,02,068**	12.68%**	Acquirer 1	2,595	0.0006%	
Acquirer 2		Nil	N.A.	Acquirer 2	Nil	N.A.	
Acquirer 3		5,64,02,069**	12.68%**	Acquirer 3	2,596	0.0006%	
Total		11,28,04,137**	25.37%**	Total	5,191	0.0012%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the Voting Share Capital	Nil N.A. N.A.			Nil N.A. N.A.		
7.9	Post offer shareholding of Acquirers • Number • % of the Voting Share Capital	Name of Acquirer	Number of Equity Shares acquired pursuant to the Underlying Transaction	% vis-à-vis total equity share capital/ Voting Share Capital	Name of Acquirer	Number of Equity Shares acquired pursuant to the Underlying Transaction	% vis-à-vis total equity share capital/ Voting Share Capital
Acquirer 1		15,64,04,974**	35.17%**	Acquirer 1	10,00,05,501	22.49%	
Acquirer 2		6,59,54,638	14.83%	Acquirer 2	6,59,54,638	14.83%	
Acquirer 3		7,21,37,811**	16.22%**	Acquirer 3	1,57,38,338	3.54%	
Total		11,28,04,137**	25.37%**	Total	18,16,98,477	40.86%	
7.10	Pre and Post offer shareholding of the public • Number • % of the Voting Share Capital	Pre-offer	Post-offer	Pre-offer	Post-offer		
11,28,04,137^		Nil^A	11,28,04,137^	11,27,98,946^			
25.37%^A	Nil^A	25.37%^A	25.36%^A				

Notes:

* Assuming full acceptance under the Open Offer.

As per the SEBI (SAST) Regulations, the open offer is required to be for at least 26% of the total share capital of a target company, as of the 10th working day from the closure of the tendering period for the open offer. However, the shareholding of the Equity Shareholders is only 25.37% of the Voting Share Capital, and therefore, the Offer Shares represent 25.37% of the Voting Share Capital.

^ This includes 1,20,000 Equity Shares (0.05%) belonging to the Non-Promoter Non-Public category.

- The Acquirers and their respective directors/designated partners accept full responsibility for the obligations of the Acquirers as laid down in terms of the SEBI (SAST) Regulations and for the information contained in this Post-Offer Advertisement cum Corrigendum.
- This Post-Offer Advertisement will also be available on the websites of SEBI (www.sebi.gov.in), BSE (www.bseindia.com) and MSE (www.msei.in) and at the registered office of the Target Company.

Issued on behalf of the Acquirers by the Manager

	<p>Mark Corporate Advisors Private Limited Address: 404/1, The Summit Business Bay, Sant Janabai Road (Service Lane), Off Western Express Highway, Vile Parle (East), Mumbai-400 057. Tel. No.: +91 22 2612 3207/08 Email: openoffer@markcorporateadvisors.com Contact Person: Mr. Manish Gaur Website: www.markcorporateadvisors.com SEBI Registration No.: INM000012128 CIN: U67190MH2008PTC181996</p>
---	---

Issued by the Manager to the Open Offer

For and on behalf of the Acquirers

Signed for and on behalf of Thriveni Earthmovers Private Limited (Acquirer 1), Sky United LLP (Acquirer 2) and Shree Global TradeFin Limited (Acquirer 3)

Sd/-

Rajesh Gupta
Authorised Signatory

Place: Mumbai

Date : 11 October 2022